

# SUPREME COURT OF INDIA

New Delhi the 28<sup>th</sup> April, 2018

Re: Advocates-on-Record Examination to be held on 12<sup>th</sup> June to 15<sup>th</sup> June, 2018

Sub: Change of Venue for the lectures

## NOTICE

In suppression of the earlier notice dated 16<sup>th</sup> April, 2018 informing the venue and dates for the Advocates-on-Record Examination lectures for the candidates for the ensuing examination, it is hereby informed that considering the large number of applications received for the Advocates-on-Record Examination and due to insufficient space at Indian Law Institute, **the lectures will now be held as per the following Schedule in Court Nos.12 to 15, Supreme Court Premises:**

<b>Date</b>	<b>Subject</b>	<b>Name of the Speaker</b>	<b>Time</b>
03.05.2018	Paper-III Advocacy & Professional Ethics	Mr. Basava Prabhu S. Patil	04.30 p.m
04.05.2018	Paper-IV Leading Cases	Mr. Rakesh Dwivedi	04:30 p.m.
05.05.2018	Paper-I Practice & Procedure of the Supreme Court	Mr. Huzefa A. Ahmadi	10:00 a.m.
05.05.2018	Paper-II Drafting	Ms. Kiran Suri	11:00 a.m.



(Deepak Jain)  
Secretary

**Board of Examiners**